## 71 Written Answers [RAJYA SABHA]

(b) On receiving the complaint. the S.H.O., Sadar Bazar, alongwith a S.I. visited the area and met the residents. It was found that there is a Charitable Trust situated in Basti Harphool Singh, the building of which is being used for marriage ceremonies, when loudspeakers are used. Besides, there are two Gurudwaras, one temple and a Mosque in the area, where loud speakers are used in the morning and evening hours. A meeting with the managements of the said religious places was held and the managements agreed to play their loudspeakers within the premises at low volume.

(c) Frequent checking is done and whenever a loudspeaker is found playing without permission or contravening the rules about the timing and volume, legal action U|S 591113 of Delhi Police Act is taken.

## Select list of officers in All India Services

1081. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the instructions regarding arrangement of Senior Class I Officers in the Select List when promoted to next higher grade after being graded as 'Outstanding', 'Very Good', 'Good' and 'Unfit' by DPC in the CSS, MES, the Indian Income Tax Service, Customs and Excise Service, the Indian Audit and Accounts Service and the Indian Defence Accounts Service;

(b) what is the number of vacancies which were earmarked for pro. motion and how many officers were within the zone of consideration against their respective vacancies in each of the last three years, in each service separately;

(c) what is the number of officers graded as 'Outstanding', 'Very Good', 'Good' and TJnfit' by DPC in each service during each year and their

## to Questions

position in their respective Select List announced by Government; and

(d) whether Government are aware that large scale supersessions as a result of 'out of turn' promotion cause discontent in the Services and what  $ar_e$  the guidelines prescribed for the DPC in order to limit such supersessions?

THE MINISTER OF STATE IN MINISTRY OF HOME AF-THE FAIRS AND IN THE DEPART-PARLIAMENTARY AF-MENT OF (SHRI P. VENKATASUB-(a) Under" the existing FAIRS BAIAH): (a) orders relating to promotions by selection of Senior Class I Officers for promotion to next higher grade applicable Income to MES, the Indian Tax Customs and Central Services, Excise and Indian Defence Accounts Departmental Promotion Service, the Committees should decide the field of choice from among the eligible officers awaiting promotion in the senior Class I. The field of choice wherever possible should be limited to 5 to 6 times the number of j vacancies expected within a vear. from among the officers within this field, those who are considered 'unfit' for promotion are to be excluded. The remaining officers are to be classified as 'Outstanding', 'Very Good' and 'Good' on the basis of merit as determined by their respective records of service. The select lists are then prepared by the Departmental Promotion Committees upto the number of vacancies, by first selecting the officers who have been categorised as 'Outstanding' followed by those graded as 'very Good' and 'Good' in that order. However, within each of these categories the officers are arranged in accordance with their normal seniority in the senior Class I Grade.

In the case of CSS also the above procedure is followed with the exception that the field of choice can I be enlarged at the discretion of the Selection Committee if the required numlber of officers of the requisite standard are not available. 73 Written Answers

In the case of IA & AS such promotions are made on the basis of 'selection' on the recommendations of duly constituted Departmental 'Promotion Committees presided over by C & AG. All officers found fit for promotion by the Departmental Promo-tion Committees are placed in the select list in the order of their seniority in the senior time scale and promotions are made strictly in the order in which the names are placed in the select list. These are also subject to the concessions granted to the SC|ST Officers in accordance with instructions issued by Government from time to time.

(b) and (c) Information is being collected and will be placed on the Table of the House.

(d) As the zone of consideration is normally limited to 5 or 6 times the number of vacancies, this reduces the extent of supersession. Further, as according to the instructions the names of the officers with the" same 'grading' are to ibe arranged in the select list in the order of their *interse* seniority in the cadre/eligibility list, this reduces the incidences of supression at least among those who are placed in the same category.

## Instructions regarding promotion of Scheduled Castes and Scheduled Tribes persons to class I posts in the Central services

1082. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state;

(a) what are the Government instructions regarding promotion of Scheduled Castes/Scheduled Tribes personnel to Class I posts in the Central Services and when these were issued:

(b) whether it is a fact that there  $i_s$  no reservation for Scheduled Castes and Scheduled Tribes for promotion to Class I posts and if BO, what are the reasons therefor; and

(e) whether Government propo\* to issue fresh instructions for guidan«e of Mini«try of Finance and other Central Government Ministries/ Departments in this regard?

STATE THE MINISTER OF IN THE MINISTRY OF HOME AFFA-IRS (SHRI YOGENDRA MAK-Reservation has been pro-WANA): vided for Scheduled Castes and Scheduled Tribes in all groups or classes in promotion by seniority subject to fitness by the Department of Personnel and Administrative Reforms orders No. 27/2/71-Estt. (SCT) dated 27-11-1972. Reservation has been provided for Scheduled Castes and Scheduled Tribes in promotion by selection from Group C to Group B within. Group B, and from Group B to the lowest rung of Group A by Department of, Personnel and Administrative Reforms OM. No. 10|41| 73-Estt. (SCT) dated 20-7-74 by De-partment of Personnel and Administrative Reforms OM. No. 1|10|74dated 23-12.1974. for Estt (SCT) posts which carry an ultimate salary of Rs. 22501 P.M. Castes|Scheduled Scheduled Tribes officers who are with the number of vacancies for which the Select List has to be drawn up would be included in that list provided they are not considered unfit for promotion. All these orders have been compiled in Brochure on Reservation for Scheduled Castes [Scheduled Tribes 5th Edition 1978 (Copies available in the Library of Parliament).

(b There is reservation for Scheduled Castes and Scheduled Tribes in promotion to all the Groups if the promotion is by way of seniority subject to fitness. But in promotion by selection the reservation has been limited upto the lowest rung of Group A. There is no reservation for Scheduled Castes|Scheduled Tribes in promotions by selection beyond the lowest rung of Group. A The reason for this is that selection posts in Group A carry high responsibility and the number of vacancies are small. At these levels, a greater degree of balancing between the claims